Statement

Staie-mse No.oj proposals recenea by Government Jor setting up coop, sugar Jattones utucilie Begimng oj 1990.

(Position as on 31-7-SO)

Sl.No. Name of State	No. oi proposal received
1 Maharashtra	67
	4
3 Uttai Pradesh	3
	2
	6
	2
7 Gujarat	2
8', Bihar . .	A
TOTAL:	90

Child Marriage and Dowry Deaths

1112. SHRI M. VINCENT Will the Minister of WELFARE be pleased to state:

(a) -whether it is a fact that child marriage and dowry deaths are increasing in the country because of illiteracy of women; and

(b) if so, what steps are proposed to be taken by Government to rectify these problems?

THE! DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRI-MATI USHA SINGH): (a) and (b) There are economic and social reasons for child marriages and dowry deaths and illiteracy of women is one of them the Government has issued instructions to the State Governments for effective implementation of the Chidl Marriage Restraint Act 1929 and the Dowry Prohibition Act 1986. However, to educate the public about the evil consequences of child marriages and the practice of dowry, various media and awareness genera- tion programmes are held; innovative schemes for promoting women's empowerment like Mahila Samakhya programme are being implemented. Non-formal education and adult education programmes focussing on women have been taken up. Schemes for generating awareness amongst women about their rights are also being implemented   by the Government..

Housing Policy   for the Poor

1113. SHRI MENTAY P ADMAN A-BHAM; Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn *to* news items which appeared in the Statesmen dated 2nd August, 1990 entitled "Housing Policy for Poor Soon";

(b) if so. what is the financial allocation for rural housing for the year 1990-91-

(c) the amounts earmarked for different States, Statewise; and

(d) the amounts released in this financial year for different Stated so far?